

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH COURT VI

Item No. 07.

C.P. (IB)/2203(MB)2019

CORAM

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **24.04.2024**

NAME OF THE PARTIES : **A V Contractors And Engineers**
Private Limited
Vs
Ms Vijay Citispace

For OC : Adv.

For CD : Adv.

IBC under Sec. 9

ORDER

1. This is a transferred matter from Bench V to this Bench.
2. It was ordered on 01.03.2024 to send intimation of the next date of hearing to both the parties. However, no intimation seems to have been made.
3. In view of the above, Registry is directed to issue fresh notice to both the parties, clearly intimating the next date of hearing. Registry shall also file service affidavit along with notice sent to both the parties by usual modes, including postal receipt, track reports, e-mail, etc. List on **15.05.2024 for service report/further consideration.**

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)

//SKS//